

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 123 of 2017 (SZ)

Applicant(s)

Krithika Gokulnath
SNN Raj Serenity Apartments
Elanahalli
Bangalore

Vs.

Respondent(s)

Registrar
Anna University,
Guindy, Chennai
And 8 others

Legal Practitioners for Applicant(s)

KNS Law Chambers
Kayshik N.Sharma,
J.Jeya Sabare Eswaran

Legal practitioners for respondent(s)

M/s. Latha for R1
M/s. P.Jayalakshmi for R4
M/s. A. Sathyabama for R9

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.01.2018 Applicant & counsel not present. R4, R9 & R3 representing counsel present. R1, R6, R7, R8 side no representation. On request for appearance of respondents & reply of R1, R3, R6 to R8 call on 05.02.2018. (Tmt. Meena Satheesh) Registrar